

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3183
ANSWERED ON:12.12.2012
SAFETY MEASURES FOR ATOMIC PLANTS
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Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the nuclear safety measures in place in various nuclear plants in the country, plant-wise;
- (b) the details of funds allocated for ensuring safety of the nuclear plants during the last three years and the current year;
- (c) whether foreign assistance is being sought to ensure safety measures in the nuclear plants and if so, the details thereof;
- (d) whether the Supreme Court has asked the Government to put in place all safety measures at the Kundankulam Power Plant before it is operationalized and if so, the details thereof; and
- (e) whether the Government has any Disaster Management Plan for this project and if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

(a) All nuclear power plants in the country use well defined principles of defence in depth, redundancy (employing more than one system) and diversity (operation of system based on different principles to ensure that there is no common mode failure). In addition, all nuclear power plants in the country are provided with multi-layer safety provisions and series of physical barriers to prevent the release of radioactivity beyond acceptable limits, and thereby protect the personnel, public, and environment.

(b) The safety of nuclear power plants is ensured through provisions of safety features at component, systems at plant level, and the associated expenses form a part of the capital investment in the plant. However, the funds allocated under the head 'operating stations' during the last three years and current year, essentially to address maintenance and upgrades needed for their continued safe and efficient performance are as follows:

	(` in Crore)			
Year	2009-10	2010-11	2011-12	2012-13
Allocation	91	145	144	152

(c) No, Sir.

(d) The matter is pending before the Hon'ble Supreme Court of India.

(e) Yes, Sir. Each site has detailed emergency preparedness plans for dealing with different types of emergencies including emergencies having off-site implications, indicating the actions to be taken and roles and responsibilities of various authorities. Emergency exercises are carried out at periodic intervals to validate and improve the plans.